

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

15. C.P.(IB)-4475(MB)/2019

CORAM: SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.02.2020**

NAME OF THE PARTIES:- Altico Capital India Ltd

V/s

Nirmal Lifestyle Holding Pvt Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At the request of both sides, list this matter on 19.03.2020.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
/RS/

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)

